

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.10/59/HDB/2018
NAME OF THE COMPANY	Sanghi Industries Limited
NAME OF THE PETITIONER(S)	Gireesh Kumar Sanghi
NAME OF THE RESPONDENT(S)	Sanghi Industries Limited & (19) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.S.Chidambaram, learned PCS for the Petitioner.

Ld. Counsel for the Petitioner is permitted to take personal notice and he is directed to submit the proof of service on the Respondent before the next date of hearing. Post the case on 24.01.2018.


Member (Technical)


Member (Judicial)